bank to bank, are being collected and will be laid or the Table of the House.

HINDI OFFICE *t*, MINISTRY OF FINANCE

483. SH QMATI VIDYAWATI CHATURVEI>I: Will the PRIME MINISTER bt pleased to state:

(a) whethe; an enquiry by the Central Bureau *at* Investigation has been ordered to go into the charges against the Hindi O icer of the Ministry of Finance, who is alleged to be involved in a smuggling racket;

(b) if so, the time by when the investigations i re likely to be completed;

(c) if the r'.ply to part (a)above be in the neg y to the C.B.I, so far;

(d) whethe , in view of the gravity of the charges the officer concerned has since been su pended; and

(e) if not he reasons therefor ?

THE MINISTER OF STATE IN THE MINI TRY OF FINANCE (SHRI P. C. SETHI): (a) to (c) No, Sir. Since *tht* allegation is about the officer's link v ith smugglers, the investigation has be n entrusted to the Director General, Revenue Intelligence & Inevstigation. While every effort is being made o expedite the investigation, it is nr possible to indicate the precise time by which it would be completed.

(d) and (e) No *prima facie* case warranting a suspension from service has emerged ;o far.

स्टाफ कारें

*484. श्री नवल किशोर :
श्री गणेशी लाल चौधरी :

क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) भारत सरकार के विभिन्न मंत्रालयों और सम्बद्ध कार्यालयों में स्टाफ कारों की संख्या, कारों की संख्या कुल कितनी है और उनमें स्वदेशी तथा आयातित कारों की संख्या कितनी-कितनी है :

(ख) 1969–70 के वर्ष में इन कारों में प्रत्येक मंत्रालय के अधिकारियों तथा कर्मचारियों द्वारा कितने-कितने किलोमीटर की यात्रा की गई ;

(ग) क्या सरकार का विचार सम्पूर्ण दिल्ली तथा नई दिल्ली में बस सर्विस के समान स्टाफ-कार-सर्विस चलाने का है जिससे कि सरकारी कर्मचारी सरकारी कार्य से यात्रा करते समय प्राधिकार-पत्र दिखला कर उनमें यात्रा कर सकें ; और

(घ) यदि नहीं, तो स्टाफ कारों का दुरुपयोग रोकने और उन्हें सरकारी कार्य के लिये कर्मचारियों को भी उपलब्ध कराने के लिए क्या कदम उठाये जाने का विचार है ?

t[STAFF CARS

*484. SHRI NAWAL KISHORE :
SHRI GANESHI LAL CHAUDHARY:

Will the PRIME MINISTER be pleased state:

(a) the total number of staff cars in the various Ministries of the Government of India and in their attached offices and the number of indigenous and imported ones out of the same;

(b) the details of the journeys in terms of kilometers performed by the officers and staff of the Ministries by these cars during the year 1969-70 Ministry-wise;

(c) whether Government propose to run staff car service on the pattern of bus service throughout Delhi and New Delhi to enable the Government officials to perform journeys when on official duty by producing an authority letter; and

(d) if not, what steps are proposed to be taken to stop the misuse of the staff cars and to make them available to the staff also for official work?]

वित्त मंत्रालय में राज्य मंत्री (श्री पी० सी० सेठी) : (क) और (ख) सम्बन्धित मंत्रालयों/विभागों से सूचना एकत्र की जा रही है और वह

†[ ] English translation.

यथासम्भव शीघ्र ही, सदन की मेज पर रख दी जायेगी ।

(ग) जी नहीं।

(घ) मंत्रालयों को पहले ही आदेश जारी कर दिये गये हैं कि उनके अधीनस्थ स्टाफ कारों का सर्वाधिक औचित्य पूर्ण तथा मितव्ययी प्रयोग किया जाय । इसके अलावा, स्टाफ कार नियमावली में यह व्यवस्था है कि स्टाफ कारों का प्रयोग मनोरंजन स्थलों, दावतों और विहार स्थलों आदि की यात्राओं के लिये नहीं किया जाय । स्टाफ कारों के उचित प्रयोग, देखभाल और रख रखाव के लिये और उनकी यात्राओं को सामान्यतः इन नियमों के अनुसार विनियमित करने के लिये एक नियंत्रण अधिकारी को जिम्मेदार बनाया गया है (जो अवर सचिव से निम्नतर पद का नहीं होता) । स्टाफ कारों का दुरुपयोग नहीं होने देने का इतमीनान करने के लिये प्रत्यक मंत्रालय में एक वरिष्ठ अधिकारी भी महीने में एक बार स्टाफ कार की लागबुक की छानबीन करता है ।

स्टाफ कार नियमावली में पहले से ही यह व्यवस्था है कि वास्तविक सरकारी प्रयोजनों के लिये, नियंत्रण अधिकारी की पूर्व अनुमति लेकर अराजपत्रित कर्मचारी भी स्टाफ कारों को काम में ले सकते है ।

TITHE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b) The information is being collected from the Ministries/Departments concerned and will be laid on the Table of the House as soon as possible.

(c) No. Sir.

(d) Instructions have already been issued to the Ministries to ensure the most efficient and economic use of the staff cars under their control. Besides this, Staff Car Rules prohibit the use of staff cars for journeys to places of entertainments, parties and pleasure trips, etc. The Controlling Officer (an officer not below the rank of an Under Secretary) has been made responsible for the proper use, care and maintenance of the staff cars and for regulating its journeys generally in accordance with these rules. A senior officer in each Ministry also scrutinises the log book once a month to ensure that there is no misuse of staff cars.

The Staff Car Rules already provide that staff cars may be used by members of the non-gazetted staff also for bona-fide official purposes with the prior approval of the Controlling Officer.]

t[ ] English translation.

SHIFTING OF FRUIT AND VEGETABLE MARKET FROM SUBZIMANDI, DELHI

•485. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to reply to Starred Question No. 727 given in the Rajya Sabha on the 26th August, 1969 and state:

(a) whether the fruit and vegetable market at Subzimandi, Delhi has since been shifted to Azadpur where the allotment of plots have been made in terms of the agreement of the applications;

(b) if not, the reasons therefor; and

(c) whether complaints have been made to the C.B.I, about bribes and corruption in fhe allotment of plots?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) No, Sir.

(b) The market will be shifted to the new site at Azadpur after the allottees of the plots have constructed their shops.

(c) No such complaint has been brought to the notice of Government.

इलेक्ट्रिक लेन, नई दिल्ली में अनधिकृत निर्माण

*486. श्री निरंजन वर्मा : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को हाल एक संसद सदस्य से फीरोजशहा रोड, नई दिल्ली को कनाट प्लेस के साथ मिलाने वाली इलेक्ट्रिक